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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 113/397-398/NCLT/AHM/2016 (New)  
C.P. No. 81/397-398/CLB/MB/2015 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

Name of the Company: Radheshyam Mandwani & Ors.  
V/s.  
Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Kunal ? Vaishnav Vijay Assudhani	Advocate	Respondent No.1 to 3	Korae
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2.				
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**ORDER**

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Vijay Assudhani present for Respondents No. 1 to 3.

Matter is stayed by this Tribunal.

Learned Counsel for the Respondents no. 1 to 3 represented that he will ascertain the status of the appeal filed before Hon'ble NCLAT and inform the same to this Tribunal by next date of hearing.

List the matter on 19.02.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 09th day of January, 2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**